

ITEM NO.16

COURT NO.2

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s).23793/2016

STATE OF U.P AND ORS & ORS.

Petitioner(s)

VERSUS

OM PRAKASH

Respondent(s)

WITH SLP(C) Nos.25059, 24929 & 24941 & 2016 (XI)

Date : 10-12-2018 These petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DEEPAK GUPTA
[IN CHAMBERS]

For Petitioner(s) Mr. Susheel Kumar Tomar,Adv.
Mr. Ankur Prakash,AOR

Mrs. Rachna Gupta,AOR

For Respondent(s) Mr. Shekhar Kumar,AOR

UPON hearing the counsel the Court made the following
O R D E R

Delay in filing process fee is condoned.

(Kailash Chander)
Assistant Registrar

(Sarita Purohit)
AR-cum-PS